

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 137 of 2016

Dated : 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Bangalroe Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anusha Bardhan**

ORDER

Admit. Issue notice for final hearing and public notice. The Respondents may file reply within four weeks time from the date of receipt of notice after serving copy on the other side. Thereafter, rejoinder, may be filed within two weeks time after serving copy on the other side.

List the matter on **01.08.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**